GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO.279

TO BE ANSWERED ON 3rd February, 2021

FACILITIES TO SOLDIERS

279. SHRIMATI POONAM MAHAJAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the details of facilities being provided to Indian soldiers according to their eligibility;
- (b) whether the Government has received any complaint in regard to Providing such facilities to soldiers as per their eligibility;
- (c) if so, the details thereof the and during last three years and the current year;
- (d) the details of action taken against the erring personnel in this case, during the said period; and
- (e) the steps taken by the Government to monitor complaints of soldiers?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

- (a) Armed Forces personnel are provided various facilities as per the terms and conditions of service. These facilities include accommodation, ration, messing, education, sports and adventure, recreation, CSD, medical, LTC, library, postal etc.
- (b) No, Sir.
- (c) & (d): Does not arise.
- (e) A well-established grievances redressal mechanism exists in the armed forces to dispose of such complaints in a time bound manner as and when received.
